

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1460**  
ANSWERED ON-11.02.2020

**EMPOWERING PANCHAYATS AND GRAM SABHAS**

†1460. SHRI RAVINDRA KUSHWAHA:  
SHRI RAVI KISHAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government is contemplating to provide more power to the Panchayats and Gram Sabhas;

(b) if so, the details thereof; and

(c) the names of the various schemes proposed to be implemented directly at the level of Panchayati Raj Institutions?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI NARENDRA SINGH TOMAR)

(a) to (c) Panchayat, being "Local Government", is a State subject and part of State list of Seventh Schedule of Constitution of India. Article 243G of Part IX of the Constitution allows discretion to State/Union Territory (UT) to endow, to the Panchayats with powers and authority including in areas listed in the Eleventh Schedule of the Constitution, to enable them to function as institutions of local self-governance to prepare plans and implement schemes for economic development and social justice. The extent and pace of devolution, including the monitoring of functionaries, to Panchayats vary across States. A statement showing subject-wise status of devolution in States (Tata Institute of Social Sciences Devolution Study 2015-16) is given at **Annexure**. The Government is implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) involving Panchayati Raj Institutions for job card to wage seekers, execution of works, monitoring, supervision, social audit and consolidation of plans etc. The Institutional mechanism under Jal Jeevan Mission has Paani Samiti/ Village Water & Sanitation Committee (VWSC)/ User group at Gram Panchayat level.

\*\*\*\*\*

**Annexure**

**Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1460 answered on 11.02.2020 regarding 'Empowering Panchayats and Gram Sabhas'.**

**Subject-wise status of devolution in States (Tata Institute of Social Sciences Devolution Study 2015-16)**

<b>Name of the state</b>	Andhra Pradesh	Assam	Bihar	Chhattisgarh	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Odisha	Punjab	Rajasthan	Sikkim	Tamil Nadu	Telangana	Tripura	Uttar Pradesh	Uttarakhand	West Bengal
<b>Agriculture, including agricultural extension.</b>	Y	Y	N	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y	Y	Y	Y	Y
<b>Animal husbandry, dairying and poultry.</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y
<b>Fisheries.</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	N	Y
<b>Land improvement, implementation of land reforms, land consolidation and soil conservation.</b>	Y	Y	Y	Y	N	N	Y	Y	Y	Y	Y	Y	N	N	Y	Y	N	Y	Y	Y	Y	N	Y	N	Y
<b>Minor forest produce.</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y	N	Y	N	Y
<b>Minor irrigation, water management and watershed development.</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	N	Y	Y	Y	Y	N	Y	Y	Y

Name of the state	Andhra Pradesh	Assam	Bihar	Chhattisgarh	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Odisha	Punjab	Rajasthan	Sikkim	Tamil Nadu	Telangana	Tripura	Uttar Pradesh	Uttarakhand	West Bengal
<b>Social forestry and farm forestry.</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	N	N	Y	Y	Y	N	Y	Y	N	Y
<b>Fuel and fodder.</b>	Y	Y	N	N	N	Y	Y	Y	N	N	Y	Y	N	N	N	N	N	Y	Y	Y	N	N	Y	N	Y
<b>Khadi, village and cottage industries.</b>	Y	Y	Y	Y	N	N	Y	Y	Y	N	Y	Y	Y	Y	N	N	N	Y	Y	Y	N	N	Y	N	Y
<b>Non-conventional energy sources.</b>	Y	N	Y	Y	N	N	Y	Y	N	N	Y	Y	N	Y	N	Y	N	Y	Y	Y	N	N	Y	N	Y
<b>Rural electrification, including distribution of electricity.</b>	Y	Y	Y	Y	N	N	Y	Y	N	N	Y	Y	N	N	N	N	N	Y	Y	Y	N	N	Y	N	Y
<b>Small scale industries, including food processing industries.</b>	Y	Y	N	Y	N	N	Y	Y	Y	Y	Y	Y	Y	N	N	N	N	Y	Y	Y	N	Y	Y	N	Y
<b>Adult and non-formal education</b>	Y	Y	N	N	N	Y	Y	Y	Y	N	Y	Y	N	Y	N	Y	N	N	Y	Y	N	N	Y	N	Y
<b>Cultural activities</b>	Y	N	Y	N	N	Y	Y	Y	N	Y	Y	Y	N	Y	N	N	Y	N	Y	Y	N	N	Y	N	Y
<b>Drinking water</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y	Y	Y	N	Y	Y	Y
<b>Education, including primary and secondary schools</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y
<b>Family welfare</b>	N	Y	Y	N	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	N	Y	Y	Y	Y

Name of the state	Andhra Pradesh	Assam	Bihar	Chhattisgarh	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Odisha	Punjab	Rajasthan	Sikkim	Tamil Nadu	Telangana	Tripura	Uttar Pradesh	Uttarakhand	West Bengal	
<b>Health and sanitation, including hospitals, primary health centres and dispensaries</b>	Y	Y	Y	N	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y
<b>Libraries</b>	Y	N	N	N	N	N	Y	Y	N	N	Y	Y	Y	Y	N	N	Y	N	Y	Y	N	N	N	N	N	Y
<b>Maintenance of community assets</b>	N	N	N	N	N	Y	Y	Y	Y	N	Y	Y	N	Y	N	Y	N	N	Y	Y	N	N	Y	N	N	Y
<b>Markets and fairs</b>	Y	N	N	Y	N	Y	Y	Y	Y	N	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	N	N	Y	N	N	Y
<b>Poverty alleviation programme</b>	Y	Y	N	N	N	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	N	Y	Y	Y	Y	N	Y	Y	Y	Y
<b>Public distribution system.</b>	N	Y	Y	Y	N	N	Y	Y	Y	Y	Y	Y	N	Y	N	Y	N	Y	Y	N	N	Y	Y	Y	Y	Y
<b>Rural housing.</b>	Y	N	Y	Y	N	Y	Y	Y	Y	N	Y	Y	N	Y	N	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y
<b>Roads, culverts, bridges, ferries, water-ways and other means of communication</b>	Y	Y	N	Y	N	Y	Y	Y	Y	N	Y	Y	N	Y	Y	Y	N	Y	Y	Y	N	Y	Y	N	N	Y
<b>Social welfare, including welfare of the handicapped and mentally retarded</b>	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y	Y	Y	N	N	Y

<b>Name of the state</b>	Andhra Pradesh	Assam	Bihar	Chhattisgarh	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Odisha	Punjab	Rajasthan	Sikkim	Tamil Nadu	Telangana	Tripura	Uttar Pradesh	Uttarakhand	West Bengal
<b>Technical training and vocational education</b>	Y	N	N	N	N	N	Y	Y	Y	N	Y	Y	N	N	N	N	N	Y	Y	Y	N	N	Y	N	N
<b>Welfare of weaker sections- in particular, of Scheduled Castes and the Scheduled Tribes</b>	N	N	N	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y	N	Y	N	Y
<b>Women and child development</b>	Y	Y	N	Y	N	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	N	Y	Y	Y	Y	N	Y	Y	Y
<b>Total No. of Subjects</b>	25	21	17	20	0	21	29	29	24	18	29	29	14	24	5	21	9	25	29	28	13	12	26	11	28

